

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

Item No.222 – Appeal 04 of 2021  
Item No.223 – IA 788 of 2021  
In  
CP(IB) 404 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Nandish Patel  
V/s  
MVOmni Projects(India) Ltd

.....Applicant

.....Respondent

**Order delivered on 21/09/2023**

**Coram:**

Mrs. Chitra Hankare, Hon'ble Member(J)  
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

**PRESENT:**

For the Applicant : None  
For the Respondent : None

**ORDER**

**Appeal 04 of 2021 & IA 788 of 2021**

None is present for the applicant. None is present for the respondent.

List for further consideration on 21.11.2023

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**